

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Senior Civil Judges - Posting and Transfer - ORDERED.

ROC.NO.6516/2013-B.SPL.

NOTIFICATION NO.1315-B.SPL.

DATED:28.10.2013.

The High Court is pleased to order the following Posting and Transfer:-

Smt. M.Kanaka Durga, Senior Civil Judge working as Secretary, District Legal Services Authority, Vizianagaram, is transferred and posted as Secretary, District Legal Services Authority, Medak at Sangareddy (Post kept vacant)

- i) Smt. M.Kanaka Durga, will immediately handover charge of her post and also the Senior Civil Judge, Vizianagaram which post she is holding full additional charge to the Senior Civil Judge, Bobbili, and proceed to her new station. She shall take charge of her post from Senior Civil Judge, Sangareddy.
- ii) The Senior Civil Judge, Bobbili, will be in full additional charge of the posts of Senior Civil Judge, Bobbili and Secretary, District Legal Services Authority, Bobbili, until further orders.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Andhra Pradesh, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad

10. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
13. The Prl. District and Sessions Judge, Vizianagaram and Medak at Sangareddy
14. The I Addl. District and Sessions Judge, Vizianagaram and Medak at Sangareddy
15. The Senior Civil Judge, Vizianagaram.
16. The Secretary, District Legal Services Authority, Vizianagaram
17. The Senior Civil Judge, Bobbili, Vizianagaram District
18. The Secretary, District Legal Service Authorities, Medak at Sangareddy.
19. The Senior Civil Judge, Sangareddy, Medak District.
20. The District Treasury Officer, Vizianagaram and Medak at Sangareddy
21. The Sub Treasury Officer, Bobbili, Vizianagaram District
22. The President, Andhra Pradesh State Judicial Officers Association, (Sri P.Mutyala Naidu, Prl. District and Sessions Judge, Vizianagaram.)
23. The Secretary, Andhra Pradesh State Judicial Officers Association, (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
24. **THE SECTION OFFICERS:-**
 - a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.